

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

ARBITRATION PETITION NO. 22 OF 2005

MSA NEDERLAND B.V.

Petitioner(s)

VERSUS

M/S. LARSEN & TOUBRO LTD.

Respondent(s)

(With Office Report)

Date: 29/11/2005: This matter was called on pronouncement of order today

BEFORE :

HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner(s)

Mr. Vikram Bajaj, Adv. for

M/S.Khaitan & Co.,Advs.

For Respondent(s)

Mr. Ashish Wad, Adv.

Mrs. Jayashree Wad, Adv.for

M/S. J.S. Wad & Co.,Advs.

UPON hearing counsel the Court made the following

O R D E R

The Arbitration Petition is disposed of in terms of the signed order placed on the file.

(S. Thapar)

(Anand Singh)

PS to Registrar

Court Master

The signed order is placed on the file.